## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/141/2016

NAME OF THE PETITIONER(S)

: T.P. Saravanavel & 3 others

NAME OF THE RESPONDENT(S)

: M/s. Ponny Retail's Private Ltd and 2 others

**UNDER SECTION** 

: 397/398, 402, 406

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Rajasekhar VK

Counsel for the 3rd Respondent Rajanthan.

20. Por K. Kathresan Counsel For Retilioner & Still

## **ORDER**

Shri Kumaresan, proxy representing counsel for petitioner present and prayed time for submitting final arguments as the counsel is unwell and undergoing treatment at Kerala. Shri G Naresh Kumar, representing counsel for R2 and Shri Rajasekhar V K, counsel for R3 are present. Time extended at request of counsel for petitioner. Put up on 05.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)